

### **Linking of Roads with Villages in Uttar Pradesh**

4047. SHRI VISHWANATH SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Uttar Pradesh has submitted any demand to the Union Government to allocate special funds to the State for linking some of their roads with the National Highways and the other roads;

(b) if so, the number of such roads in the State for which the funds have been sought for;

(c) whether any schemes have been formulated to link the roads for development of the villages;

(d) if so, the details in this regard; and

(e) the funds provided for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) SHRI UTTAMBHAI H. PATEL: (a) No, Sir.

(b) Question does not arise.

(c) to (e). The construction of roads including rural roads is a part of Minimum Needs Programme (MNP) in the State Sector and outlays for this programme are provided in the Plans for the States/UTs.

[English]

### **Russian Assistance for Nuclear Plants**

4048. DR. VASANT NIWRUTTI PAWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government is consid-

ering any proposal to get assistance from Russia for establishing Nuclear Power Projects in the country;

(b) if so, whether any negotiations are being held with Russia; and

(c) if so, the details of the proposals?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.

(b) and (c). An Inter-Government Agreement (IGA) of co-operation between India and USSR was signed in November 1988 for construction of a nuclear power station in India. Kudankulam in Tamil Nadu was selected by Government for setting up this project. While satisfactory progress was being made to implement the IGA, political developments in the erstwhile Soviet Union over the past two years necessitated renewed discussions which were initiated with the Russian Federation from reassessing the feasibility of setting up the 2x1000 MW VVER Atomic Power Project at Kudankulam in Tamil Nadu. The Russian Federation has indicated that the economic package as envisaged in the Inter-Government Agreement of 1988 would need to be modified. From the Indian side it has been emphasised that the project has to be economically viable both in respect of capital cost and unit energy cost. Both sides have agreed to continue discussions on the subject.

### **Drinking Water Scheme**

4049. SHRI PROBIN DEKA: Will the PRIME MINISTER be pleased to state:

(a) whether the number of drinking water schemes in Assam for the special assistance of the World Bank are pending with the Union Government:

(b) if so, the details thereof; and